श्राणिण्य तथा उद्योग मंत्री (श्री लाख बहाबर) : (क) आगा है कि यह केन्द्र १९६० के शरू में चाल हो जायेगा।

(ख) धौर (ग) सरकार चाहती है कि यदि संभव हो, तो ऐसा एक-एक केन्द्र प्रत्येक राज्य में खल जाये । एक केन्द्र राजकोट में सं० रा० ग्रमेरिका के टेक्नीकल कोग्रापरेशन मिशन की महायता से खोला जा रहा है। हावड़ा (प० बंगाल) में ऐसा ही एक केन्द्र खोलने के लिये जापान सरकार से बातचीत चल रही है।

†[THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR): (a) The Centre is expected to start functioning by the beginning of 1960.

(b) and (c). Government would like to have one such Centre in each State, if possible. A Centre is being established at Rajkot with the assistance of the Technical Co-operation Mission of the U.S.A. Negotiations are going on with the Government of Japan for the establishment of a similar Centre at Howrah (West Bengal).]

INDIA'S RECOGNITION OF PROVISIONAL GOVERNMENT OF ALGERIAN REPUBLIC

70. SHRI V. PRASAD RAO: Will the PRIME MINISTER be pleased to state:

Government (a) whether have received any request from the Provisional Government of Algerian Republic for its recognition; and

(b) if whether Government so, the have taken any decision in matter?

THE PRIME MINISTER AND MIN-AFFAIRS ISTER OF EXTERNAL (SHRI JAWAHARLAL NEHRU): (a) A request to this effect was received through the Embassy of India, Cairo.

+[]English translation.

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(b) The Government of India hib not consider it appropriate to give formal recognition at this stage. Government are, as is well known, iħ favour of the right of the people of Algeria to self-determination and independence. These views have repeatedly at been expressed the United Nations, in public statements and diplomatic correspondence. Government, however, felt that formal recognition by them at this stage would not be helpful and would not be in keeping with the present facts of the situation

EXPORT OF CEMENT DURING THE SECOND FIVE YEAR PLAN

71. SHRI BABUBHAI M. CHINAI: Will the Minister of Commerce and INDUSTRY be pleased to state:

what surplus (a) quantity of cement is likely to be available during the current year and the ensuing years of the Second Five Year Plan;

(b) whether it is proposed to export the surplus quantity, and if so, to which countries; and

(c) what is the price of cement in the export markets vis-a-vis India?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR): (a) and (b). It is very difficult to estimate with any accuracy the surplus, as it is directly related to the trend of internal demand, which in its turn influences the actual production from time to time. For the current years however, export of 2 lakh tons to neighbouring countries like Ceylon, Pakistan, Persian Gulf Ports, Aden, Cambodia etc., has been decided upon. In future years, somewhat larger surpluses may be available for export, the exact quantities and the countries to which exports will be made being determined from time to time.

(c) No reliable data is available in regard to the prices of cement in the export markets. It varies from time to time and from country to country, depending on the source of supply, Generally speaking, the cost of etc. manufacture of Indian cement is somewhat higher than in some of the main cement producing countries.

†ERECTION OF FERTILIZER PLANTS TO MEET REQUIREMENTS IN 1965-66

8. SHRI M. VALIULLA: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to Unstarred Question No. 317 answered in the Rajya Sabha on the 25th September, 1958 and state:

(a) whether upto 1965-66, enough fertilizer plants will be erected to meet our requirements; and

(b) if so, where, and what will be the capacity of the plants at each place7

OF COMMERCE THE MINISTER AND INDUSTRY (SHRI LAL BAHADUR): (a) and (b). The question of establishment of additional fertilizer factories to meet the requirements of fertilizers by 1965-66 is under consideration. The question has naturally to be considered in the context of planning of industrial projects to be taken up under the 3rd Five Year Plan, after assessing the resources likely to be available. It is too early to say how many factories would be set up in the 3rd Five Year Plan and of what capacities and at what places.

12 NOON

PAPERS LAID ON THE TABLE

NOTIFICATION PUBLISHING THE RUBBER BOARD EMPLOYEES' CONDUCT RULES

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR): Sir, I beg to lay on the Table, under sub-section (3) of section 25 of the

†Transferred from the 24th November, 1958

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Rubber Act, 1947, a copy of the Ministry of Commerce and Industry Notification S.O. No. 2083, dated the 3rd October, 1958, publishing the Rubber Board Employees' Conduct [Placed Rules. in Library. See No. LT-1054/58.]

Administrative Reports on THE WORKING OF THE CENTRAL SILK BOARD • 、

MINISTER OF THE INDUSTRY (SHRI MANUBHAI SHAH): Sir, I beg to lay on the Table a copy each of the following Reports:----

Half-yearly Administrative ` (i) Report on the working of the Central Silk Board for the period from October, 1957 to March, 1958.

(ii) Half-yearly Administrative Report on the working of the Central Silk Board for the period from April 1958 to September, 1958. [Placed in Library. See No. LT-1069 58 for (i) and (ii).]

REPORTS OF THE TARIFF COMMISSION AND GOVERNMENT RESOLUTIONS THEREON

SHRI MANUBHAI SHAH: Sir. I also beg to lay on the Table, under sub-section (2) of section 16 of the Tariff Commission Act, 1951, a copy each of the following papers: ---

- I (i) Report (1958) of the Tariff Commission on the continuance of protection to the Sericulture Industry.
 - (ii) Government Resolution No. 36(3)-T.R. 58, dated the 18th November, 1958.

[Placed in Library. See No. LT-1056/58 for (i) and (ii).]

- II (i) Report (1958) of the Tariff Commission on the continuprotection to ance of the Aluminium Industry.
 - (ii) Government Resolution No. 3(5)-T.R. 58, dated the 20th November, 1958.

[Placed in Library. See No. LT-1057 for (i) and (ii).]